

In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **29-06-2021**.

(Morning Session)	(Afternoon Session)
Steps	Charge
1.MA 5069/2020	1 SC 5060/2017 2 SC 5008/2018
Evidence	NBW to Accused
2 SC 5033/2014 3 SC 5036/2016 4 SC 5052/2016 5 SC 5016/2017 6 SC 5038/2017 7 SC 5002/2019	3 SC 5045/2017 4 SC 5065/2017 5 Crl.Misc. 5348/2019 6 Crl.Misc. 5041/2020
Arguments	Objections by
8 SC 5058/2014 9 SC 5059/2014 10 CRL.A 5001/2020 11 CRL.A 5002/2020	7 Crl.Misc. 5220/2021
Await TCR	Notice to Surety
12.CRL.R.P. 5005/2020	8 Crl.Misc. 5007/2017


(**Syed Baleegur Ramahan**)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.

III Addl. Dist. & Sessions Judge
Anekal, Bangalore Rural Dist.

NOTE : -

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

In the Court of Sri. M.N Ramprashanth, Prl. Civil Judge and JMFC Anekal.

Cause List Dated :- 29.06.2020

29/06/2020

<u>Morning Session</u>		<u>Stage of the Case</u>	<u>After Noon Session</u>		<u>Stage of the Case</u>
1)	OS No.197/2020	Hear	1)	OS No. 78/2019	Hear
2)	Misc No. 7/2010	Evidence	2)	OS No. 113/2020	Hear
3)	OS No. 4/2019	Evidence	3)	Misc No. 2/2012	Further chief
4)	OS No. 40/2019	Evidence	4)	OS No. 54/2017	Further chief
5)	Misc No. 7/2015	Arguments	5)	Misc No. 3/2017	Further Cross
6)	OS No. 290/2019	Arguments	6)	FDP No. 5/2008	Objections
7)	OS No. 169/2020	Hear	7)	EX No. 5/2016	Objections
8)	OS No.28/2017	Arguments	8)	OS No.322/2013	Summons
9)	OS No. 627/2018	Arguments	9)	OS No.402/2016	Summons
10)	OS No. 205/2020	Written statement	10)	OS No.136/2019	Summons
11)	OS No. 47/2021	Written statement	11)	OS No.80/2020	Summons
12)	OS No. 144/2017	Cross of PW1	12)	OS No.86/2020	Summons
13)	EX No. 64/2003	Hear	13)	OS No.87/2020	Summons
14)	FDP No. 1/2010	Hear	14)	OS No.88/2020	Summons
15)	OS No. 10/2017	Evidence	15)	OS No.89/2020	Summons

*Prl.Civil Judge and JMFC.,
Anekal.*

NOTE :- All Advocates are requested to strictly follow SOP dated 25.06.2020 issued by Hon'ble High Court of Karnataka.

Matter listed on 29.06.2021 for hearing in the court of I Addl. Civil Judge & JMFC,
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.400/2010	16	CC No.109/2016
2	CC No.485/2010	17	CC No.1313/2016
3	CC No.856/2011	18	CC No.132/2016
4	CC No.294/2012	19	CC No.1857/2017
5	CC No.724/2013	20	CC No.1528/2020
6	CC No.878/2014	21	CC No.3600/2020
7	CC No.2260/2016	22	CC No.2282/2020
8	CC No.1402/2013	23	CC No.98/2021
9	CC No.1610/2016	24	CC No.101/2021
10	CC No.1124/2016	25	Crl Misc No.370/2021
11	CC No.322/2016	26	Crl Misc No.372/2021
12	CC No.469/2017	27	Crl Misc No.373/2021
13	CC No.194/2018	28	Crl Misc No.374/2021
14	CC No.1290/2018	29	Crl Misc No.375/2021
15	CC No.821/2018	30	Crl Misc No.376/2021

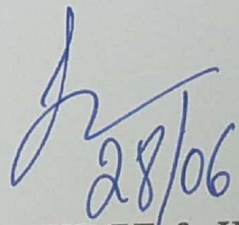
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I Addl. Civil Judge & JMFC,
Anekal.

**Name of the Court: II Addl. Civil Judge & JMFC,
Anekal cause list dated: 29-06-2021**

Sl. No	Morning Session	Stage of the Cases	Sl. No	After Noon Session	Stage of the Cases
1	CC No. 897/06	Evidence	1	CC No. 14/17	Cross of PW 1
2	CC No. 763/08	Evidence	2	CC No. 1590/17	Charge
3	CC No. 935/09	Evidence	3	CC No. 1762/18	Charge
4	CC No. 998/09	Evidence	4	CC No. 1125/19	Charge
5	CC No. 121/11	Evidence	5	CC No. 297/17	Charge
6	CC No. 210/15	Evidence	6	CC No. 643/15	HBC
7	CC No. 2046/16	Evidence	7	CC No. 1474/17	HBC
8	CC No. 29/17	Evidence	8	CrI. Misc No. 722/17	Petitioner Evidence
9	CC No. 88/17	Evidence	9	CC No. 543/12	Plea
10	CC No. 1332/17	Evidence	10	CC No. 1424/14	Plea
11	CC No. 1400/18	Evidence	11	CC No. 1018/18	Plea
12	PCR No. 113/21	Sworn Statement	12	CC No. 1053/18	Plea
13	PCR No. 130/21	Sworn Statement	13	CC No. 1213/18	Plea
14	PCR No. 131/21	Sworn Statement	14	CC No. 1309/18	Plea
15	PCR No. 133/21	Sworn Statement	15	CC No. 144/19	Plea

NOTE: All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka, Bengaluru.


 28/06
**II ADDL. CIVIL JUDGE & JMFC,
Anekal.**

**List of 30 cases posted on 29-06-2021 in the court of Prl. Senior Civil
Judge & JMFC, Anekal.**

Morning Session			Afternoon Session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. No. 742/2006	Evidence	1	O.S. No. 17/2014	Hearing
2	O.S. No. 864/2006	Evidence	2	O.S. No. 609/2019	Hearing
3	O.S. No. 321/2007	Evidence	3	O.S. No. 169/2016	Hearing
4	O.S. No. 369/2007	Evidence	4	O.S. No. 233/2012	Issues
5	O.S. No. 83/2011	Evidence	5	O.S. No. 219/2012	Issues
6	O.S. No. 89/2011	Evidence	6	O.S. No. 655/2014	Issues
7	O.S. No. 128/2011	Evidence	7	O.S. No. 547/2014	Issues
8	O.S. No. 284/2011	Evidence	8	O.S. No. 77/2015	Issues
9	O.S. No. 292/2012	Evidence	9	O.S. No. 555/2015	Issues
10	O.S. No. 38/2013	Evidence	10	O.S. No. 458/2007	Objections
11	O.S. No. 301/2011	Issues	11	O.S. No. 407/2007	Objections
12	O.S. No. 72/2012	Issues	12	O.S. No. 1202/2006	Steps
13	O.S. No. 353/2012	Issues	13	O.S. No. 498/2008	Steps
14	O.S. No. 1245/2015	Hearing	14	O.S. No. 98/2009	Steps
15	O.S. No. 18/2010	Hearing	15	M.C. No. 75/2021	Steps

**List of 30 cases posted on 29-06-2021 in the court of Addl. Senior Civil
Judge & JMFC, Anekal.**

Morning Session			Afternoon Session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. No. 568/2012	Hearing	1	Mis. 31/2010	Evidence
2	O.S. No. 739/2007	Evidence	2	O.S. No. 1230/2016	Evidence
3	O.S. No. 1156/2007	Evidence	3	O.S. No. 803/2011	Steps
4	O.S. No. 642/2008	Evidence	4	O.S. No. 817/2019	Steps
5	O.S. No. 425/2009	Evidence	5	O.S. No. 821/2016	Orders
6	O.S. No. 430/2009	Evidence	6	O.S. No. 830/2007	Judgment
7	O.S. No. 531/2009	Evidence	7	O.S. No. 750/2017	Issues
8	O.S. No. 891/2013	Issues	8	O.S. No. 936/2018	Issues
9	O.S. No. 1144/2014	Issues	9	O.S. No. 1364/2015	Steps
10	O.S. No. 1227/2014	Issues	10	O.S. No. 1021/2016	Steps
11	O.S. No. 774/2015	Issues	11	O.S. No. 634/2009	Steps
12	O.S. No. 848/2015	Issues	12	O.S. No. 520/2011	Steps
	O.S. No.800/2016	Issues	13	O.S. No. 643/2013	Steps
14	O.S. No. 687/2013	Steps	14	O.S. No. 690/2013	Steps
15	O.S. No. 930/2014	Steps	15	O.S. No. 873/2013	Steps